

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 04.12.2014

OA No. 291/00195/2014

None present for the applicant.
Mr. Y.K. Sharma, counsel for respondents.

From the perusal of the order-sheets, it is evident that none was present on behalf of the applicant on 21.08.2014, 17.09.2014, 10.10.2014, 07.11.2014 25.11.2014 and today also, even in the second round, none is present on behalf of the applicant. It appears that the applicant is not interested to prosecute the Original Application. Therefore, the Original Application is dismissed in default for non-prosecution on the part of the applicant.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat